

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 233
TO BE ANSWERED ON THE 9TH JULY, 2019

SUBSIDY FOR SOLAR SYSTEM FOR IRRIGATION

*233. SHRI BHAGIRATH CHAUDHARY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has introduced any scheme to provide solar system on subsidy for the irrigation purpose to the farmers;
- (b) if so, the details and the current status thereof;
- (c) whether the Government has set any targets to provide solar system on subsidy for the irrigation purpose to the farmers during the last two years;
- (d) if so, the details thereof, State-wise including Rajasthan; and
- (e) whether the Government has fixed any guidelines and formulated any action plan to implement the said scheme and if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री

(SHRI NARENDRA SINGH TOMAR)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 233 DUE FOR REPLY ON 9TH JULY, 2019.

(a) to (c) &(e): Ministry of New & Renewable Energy (MNRE), has launched a scheme for assisting farmers for installation of solar pumps and grid connected solar and other renewable power plants in the country on 08.03.2019. The scheme aims to add solar and other renewable capacity of 25,750 MW by 2022 with total central financial support of Rs. 34,422 Crore including service charges to the implementing agencies.

The following components of the scheme are related to solar energy based irrigation:

- (i) Installation of 17.50 lakh standalone Solar Powered Agriculture Pumps of aggregate capacity of 8250 MW owned by farmers.
- (ii) Solarisation of 10 Lakh Grid-connected Solar Powered Agriculture Pumps of aggregate capacity of 7500 MW owned by farmers.

Under the Scheme, Central Financial Assistance (CFA) of 30% of the benchmark cost or the tender cost, whichever is lower of the stand-alone solar agriculture pump or the solarisation cost of existing grid-connected agricultural pumps is provided. The State Government gives a subsidy of 30%, and the remaining 40% is contributed by the farmer. Bank finance may be made available for farmer's contribution, so that farmer has to initially pay only 10% of the cost and remaining up to 30% of the cost as loan.

The guidelines for implementation of the Scheme are under preparation.

(d): Previously under Phase-II of Off-grid and Decentralized Solar Photovoltaic (PV) Applications Scheme, MNRE had sanctioned 96,376 nos. of standalone solar pumps during the period 2017-18 to 2018-19. State-wise details of pumps sanctioned in the States including Rajasthan is annexed.

Annexure

Annexure to Lok Sabha Starred Question No. 233 to be answered on 09.07.2019

State-wise details of pumps sanctioned during 2017-18 to 2018-19

State	Standalone solar pumps sanctioned
Andhra Pradesh	15000
Bihar	3300
Chhattisgarh	15000
Gujarat	5000
Jharkhand	2000
Karnataka	1500
Madhya Pradesh	14000
Maharashtra	8000
Orissa	1500
Punjab	2556
Rajasthan	7500
Tamil Nadu	1000
Uttar Pradesh	20000
Andaman & Nicobar	20
Total	96376
